

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) The terms and conditions are the same as for German Nurses and trainees in their different cities where the training is given; for example, in Weissloch hospitals the training emoluments are D.M. 532 gross per month leaving approximately D.M. 180 in hand after meeting expenditure on board, lodging and clothing; in cologne cash allowance is D.M. 100 for first two years and D.M. 200 for third year.

12 hrs.

PAPERS LAID ON THE TABLE

REPORT OF STUDY TEAM ON C.P.W.D.

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of Report of the Study Team on the Central Public Works Department. [Placed in Library. See No. LT-4622/65].

NOTIFICATIONS PUBLISHED IN KERALA GAZETTE

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of the following Notifications:—

- (1) S.R.O. 41/64 published in Kerala Gazette dated the 25th February 1964, making certain amendments to the rules relating to the preparation of Annual Financial Statement and the Accounts to be kept by the Municipal Councils, under sub-section (2) of section 345 of the Kerala Municipalities Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4623/65].
- (2) S.R.O. 260/65 published in Kerala Gazette dated the 22nd June, 1965, making certain amendment to the Trivandrum City Improvement

Trust Establishment Rules, 1962, under sub-section (2) of section 131 of the Trivandrum City Improvement Trust Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4624/65.]

ANNUAL REPORT OF D.V.C. AND AUDIT REPORT

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a copy of Annual Report of the Damodar Valley Corporation and Audit Report on the accounts thereof for the year 1963-64 under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-3625/65.]

AUDIT REPORT UNDER SECTION 69 OF KERALA ELECTRICITY (SUPPLY) ACT, 1948.

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): I beg to lay on the Table.

- (1) a copy each of the following papers under sub-section (5) of section 69 of the Kerala Electricity (Supply) Act, 1948, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala:—
 - (i) Audit Report on the Annual Accounts of the Kerala State Electricity Board for the year 1961-62. [Placed in Library. See No. LT-4627/65].
 - (ii) Audit Report on the Annual Accounts of the Kerala State Electricity Board for the year 1962-63. [Placed in Library. See No. LT-4626/65].